

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 2939
TO BE ANSWERED ON 19TH AUGUST, 2025

ONORC IN ANDHRA PRADESH

2939 SHRI RYAGA KRISHNAIAH:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) the salient features of the One Nation One Ration Card (ONORC) scheme;
- (b) the details of funds sanctioned, allocated and utilised under Public Distribution System in Andhra Pradesh during the last three years;
- (c) the details of the targets fixed and achievements under the scheme in the State; and
- (d) the steps taken by Government to ensure that targeted beneficiaries avail benefits in the State?

ANSWER
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The nationwide portability of ration cards is popularly known as One Nation One Ration Card (ONORC) feature. Through this technology driven reform, more than 80 crore Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) beneficiaries are empowered to lift their entitled foodgrains from any Fair Price Shop (FPS) of their choice, anywhere in the country, by using their same existing ration card with biometric authentication on an electronic Point of Sale (ePoS) device. The family back home can also lift the part of the PMGKAY foodgrains in the home State/UT on the same ration card.

(b): ONORC is a universal feature for PMGKAY beneficiaries and no separate funds have been allocated for Andhra Pradesh.

(c) & (d): So far, ONORC feature is enabled in all 36 States/UTs, across the country (including Andhra Pradesh), covering 100% PMGKAY beneficiaries. Since its inception more than 184.46 crore portability transactions (including 18.09 crore portability transactions in Andhra Pradesh) have been recorded under the ONORC feature, which includes both inter-State and intra-State transactions.
